

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 115
CP No. (IB)- 08/95/JPR/2023
Under Section 95 of IBC, 2016

In the matter of:

Bank of Maharashtra

... Applicant/Financial Creditor

Versus

Mrs. Pushpa Gupta

... Respondent/Personal Guarantor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : None-appeared


For the Respondent : Karan Pratap Singh, Adv.

ORDER

None for the Petitioner. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Respondent/ Personal Guarantor who seeks time to file reply. Reply, if any, may be filed within three weeks with advance copy to the opposite counsel. List the matter on 11.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 15, 2023